

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-14-2020**

Mr. Jose Remedios Rodrigues

... Petitioner

Versus

Presiding Officer

... Respondent

Shri Arjun Naik, Advocate for the Petitioner.

Shri Gaurish Malik, Advocate for the Respondent No.2.

Shri Nikhil Vaze, Advocate for the Respondent No.3.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 3 NOVEMBER 2020****P.C. :**

The petitioner's counsel is not to be seen on the screen. It may be because of connectivity problem.

2. Post the matter on 27.11.2020.
3. Interim relief, granted earlier, to continue.

DAMA SESHADRI NAIDU, J.

NH